

As for contract labour, no broad change is contemplated, except that in respect of goods handling contracts, it is proposed to encourage the award of such contracts to co-operatives of the handling labour.

Licensed porters and contractor's labour, not being railway employees, the question of their enjoying facilities given to railway servants does not arise. Casual labour directly employed by the railway enjoy facilities appropriate to the nature of their employment.

**Advisory Board for Rice Trading Business**

\*1341. Shri L. Achau Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any Advisory Board for Rice Trading Business appointed by Government in Manipur, and

(b) if so, the basis on which the appointment is made?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) An Advisory Committee to advise the Rice Trading Officer, Manipur, has been formed. The members of the Committee, apart from Government Officials, represent various interests like consumers, producers, traders etc

**राजस्थान में मेडिकल कॉलेज**

\*१३४२ श्री ५० सा० बाबूराव :

क्या स्वास्थ्य मंत्री यह बताने की राह करेंगे कि राजस्थान में जो द्वितीय मेडिकल कॉलेज खोलने का विचार है उसके लिये स्थान चुनने के निमित्त भारत सरकार द्वारा नियुक्त पटेल समिति कब तक अपना प्रतिवेदन प्रस्तुत करेगी ?

स्वास्थ्य मंत्री (श्री कर्मरकर) :

राजस्थान सरकार ने राजस्थान में खोले जाने वाले प्रस्तावित द्वितीय मेडिकल कॉलेज के लिए स्थान चुनने के निमित्त डा० सी० एन० पटेल, प्रधान भारतीय चिकित्सा परिषद्, के

समापित्व में एक समिति नियुक्त की थी। समिति का प्रारंभिक प्रतिवेदन ४ दिसम्बर १९५७ को प्राप्त हुआ।

**Steamer Service between India and U.S.A.**

\*1345. Shrinati Ila Palchoudhuri: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the question of according permission and of giving financial assistance in regard to launching of a new Shipping Company for operating fast monthly service between India and the U.S.A. is under the consideration of the Government of India, and

(b) if so, when a final decision is likely to be taken?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b) A request for permission to float a new shipping company for operating a cargo service between India and U.S.A. is under Government's consideration and a decision is expected to be taken shortly. There is at present no specific request before Government for the grant of any financial assistance to the proposed company.

**Russian Apparatus for Cancer**

\*1346. Shri Brajeshwar Prasad: Will the Minister of Health be pleased to state:

(a) whether Russian Scientists have invented an apparatus which will enable doctors to detect cancerous tumours in their first stages of growth; and

(b) whether Government have approached the Government of the U.S.S.R. in order to find out to what extent this apparatus has been developed?

The Minister of Health (Shri Karmarkar): (a) The Government of India have no information.

(b) No, Sir.